(d) A Standing Committee has been constituted for rationalised distribution of cargo at Major Ports. Government are also considering setting up of a Committee to examine the question of maximising the diversion of export/import cargo from the Bombay Port to other major and developed ports.

Written Answers

Play Ground in Silvassa

1477. SHRI RAJE VISHVESHWAR RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that in Silvassa, the capital of Dadra-Nagar Haveli there is a play ground;
 - (b) what is its area;
- (c) whether it is a fact that it is entirely for the officers and the other citizens are not allowed to be its members even to this day; and
- (d) will Government see that other citizens are also allowed there?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

- (b) 1.55 hectares.
- (c) No, Sir. The playground is open to all. Different games are played here by the public. Sport competitions like inter-school and annual sports of Government and private schools organised by the Sport Coun-

- cil. are held on this ground.
 Moreover, Government film shows
 meant for public are also held
 here. The entire ground is open to
 the public. Therefore, there is no
 question of membership for its use.
 - (d) Does not arise,

Rural Electrification in Bijapur District in Karnataka

1478. SHRI S. B. PATIL: Will the Minister of ENERGY be pleased to state:

- (a) the names of talukas in Bijapur District of Karnataka where Rural Electrification works by Rural Electrification Corporation is in progress with details and when the same is likely to be completed;
- (b) whether the progress of works sanctioned is slow;
 - (c) if so, the reasons thereof; and
- (d) whether Rural Electrification
 Corporation has received any fresh
 proposals from Karnataka Government and if so, the details thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Rural Electrification Corporation has sanctioned eight schemes for rural electrification in 6 talukas in Bijapur district of Karnataka. These schemes are at varfous stages of implementation. The details of the schemes and the achievement upto March 1978 are given in the enclosed Statement.

- (b) and (c). Shortage of key materials like conductors, transformers, poles, etc., and reluctance of the cultivators to go in for electric or diesel pumpsets has been responsible for the slow progress in some cases.
- (d) One more scheme for electrification in Sindagi taluk in Bijapur district for a loan assistance of Rs. 13.8 lakhs has been received by the Corporation from the Karnajaka State Electricity Board.